

Employment Officers in Delhi Administration

2083. { Shri Vishram Prasad:
Shri Y. N. Singha:

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the posts of Employment Officers in Delhi Administration are held by persons drawn on deputation from outside;

(b) the maximum period for which such Officers are allowed to be on deputation;

(c) whether the Officers are allowed to continue even after the expiry of the fixed period; and

(d) if so, the reasons therefor?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): (a) Yes; some posts of Employment Officers are held by officers drawn on deputation from corresponding cadres of State Employment Services and others from Provincial Civil Services and others.

(b) Normal period of deputation is 4 years.

(c) and (d). Yes; each case is considered on merits.

Employment Exchange for Handicapped Persons

2084. { Shri Vishram Prasad:
Shri Y. N. Singha:

Will the Minister of Labour and Employment be pleased to state:

(a) when the Employment Exchange for handicapped persons in Delhi was opened;

(b) the staff sanctioned for that Exchange;

(c) the average monthly expenditure of the Exchange for the last one year; and

(d) the number of blind persons offered employment through the Exchange so far?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): (a) 1-3-1961.

(b) Sub-Regional Employment Officer .. One
Stenographer .. One
Upper Division Clerk .. One
Peon .. One
Sweeper .. One

(c) Rs. 2,700/-.

(d) 101.

Employment Officers Going Abroad

2085. { Shri Vishram Prasad:
Shri Y. N. Singha:

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that Employment Officers under the Delhi Administration were sent to America under T.C.M.;

(b) if so, the criteria adopted for selection of the officers; and

(c) whether it is a fact that only officers drawn on deputation from outside were selected?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): (a) Yes.

(b) The officers were selected for training abroad on the basis of their relative suitability-cum-merit, taking into account their experience in the Employment Service, work on which actually engaged and the field of training.

(c) Yes. The selections are however, based solely on the criteria mentioned above without regard to States from which the officers hailed.

Employment Exchanges

2086. { Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Vishwa Nath Pandey:

Will the Minister of Labour and Employment be pleased to state:

(a) the number of Employment Exchanges proposed to be opened in